

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4257  
TO BE ANSWERED ON 11<sup>TH</sup> AUGUST, 2017**

**ASHA HEALTH WORKERS IN URBAN AREAS**

**4257. SHRI RAMDAS C. TADAS**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the appointment of health workers in urban areas along the lines of Accredited Social Health Activists (ASHAs) is being considered and if so, the details thereof;
- (b) the work area and the minimum educational qualification required for the said workers;
- (c) whether ASHA health workers are proposed to be appointed across the country, if so, the details thereof, State/UT, district-wise;
- (d) the names of the districts selected in Maharashtra for the said purpose; and
- (e) whether Wardha and Amrawati in Maharashtra have been selected and if so, the details thereof and if not, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

- (a): Public Health is a State subject. Under the National Health Mission (NHM), support is provided to States/UTs for both rural and urban areas for strengthening their healthcare system including support for Accredited Social health Activists (ASHAs) based on proposals received from State/UT Governments.
- (b): As per guidelines, one ASHA is stipulated for 1000-2500 population and the minimum educational qualification is 10<sup>th</sup> Class.
- (c): The status of ASHAs selected under NUHM and NRHM is at Annexure-I&II respectively.
- (d): As per the information sent by the State Government of Maharashtra, 35 districts in the State have been selected and details are at Annexure-III.
- (e): Yes. As per information sent by State Government of Maharashtra, in Amrawati district- 2156 ASHAs are selected and in Wardha district – 1024 ASHAs are selected.

**Annexure-I****Status of ASHAs selected under NUHM as on March, 2017**

Sl. No.	State/UTs	Selection
1	Andaman & Nicobar	0
2	Andhra Pradesh	2502
3	Arunachal Pradesh	42
4	Assam	1336
5	Bihar	336
6	Chandigarh	17
7	Chhattisgarh	3295
8	Dadra & Nagar Haveli	59
9	Daman & Diu	8
10	Delhi	5019
11	Goa	0
12	Gujarat	3727
13	Haryana	2263
14	Himachal Pradesh	24
15	Jammu & Kashmir	63
16	Jharkhand	216
17	Karnataka	2427
18	Kerala	1927
19	Madhya Pradesh	3707
20	Maharashtra	7561
21	Manipur	81
22	Meghalaya	171
23	Mizoram	79
24	Nagaland	38
25	Odisha	1419
26	Pudducherry	0
27	Punjab	2365
28	Rajasthan*	0
29	Sikkim	25
30	Tamil Nadu	0
31	Telangana	2760
32	Tripura	356
33	Uttar Pradesh	5557
34	Uttarakhand	561
35	West Bengal	6403
	<b>TOTAL</b>	<b>54344</b>

\*In Rajasthan 4674 ASHAs proposed/approved under NRHM in FY 16-17 therefore not indicated under NUHM

**Status of ASHAs Selected under NRHM as on March, 2017**

<b>Sl. No.</b>	<b>States/UTs</b>	<b>Selection</b>
1	Bihar	86219
2	Chattisgarh	66713
3	Himachal Pradesh	32138
4	Jammu & Kashmir	11843
5	Jharkhand	40964
6	Madhya Pradesh	67771
7	Odisha	45273
8	Rajasthan	56050
9	Uttar Pradesh	158897
10	Uttarakhand	11086
11	Arunachal Pradesh	3826
12	Assam	30619
13	Manipur	4009
14	Meghalaya	6516
15	Mizoram	964
16	Nagaland	1887
17	Sikkim	641
18	Tripura	7590
19	Andhra Pradesh	39009
20	Goa	0
21	Gujarat	37607
22	Haryana	17211
23	Karnataka	36637
24	Kerala	28115
25	Maharashtra	58885
26	Punjab	18708
27	Tamil Nadu	3905
28	Telangana	29257
29	West Bengal	52825
30	A & N Islands	407
31	Chandigarh	14
32	D & N Haveli	338
33	Daman & Diu	87
34	Delhi	0
35	Lakshadweep	102
36	Puducherry	0
<b>Total</b>		<b>956113</b>

**Name of the district selected in Maharashtra**

Sl. No.	District selected in Maharashtra
1	Amaravati
2	A'nagar
3	Chandrapur
4	Dhule
5	Gadchiroli
6	Gondia
7	Jalgaon
8	Nagpur
9	Nanded
10	Nandurbar
11	Nashik
12	Palghar
13	Pune
14	Raigad
15	Thane
16	Yawatmal
17	A'bad
18	Akola
19	Beed
20	Bhandara
21	Buldhana
22	Hingoli
23	Jalana
24	Kolhapur
25	Latur
26	O'bad
27	Parbhani
28	Ratnagiri
29	Sangli
30	Satara
31	S'durg
32	Solapur
33	Wardha
34	Washim
35	Mumbai